

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:756  
ANSWERED ON:14.08.2012  
ACCREDITATION OF JOURNALISTS BY PIB  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether there is any proposal to make some amendments in the rules/existing guidelines regarding accreditation of journalists and other media persons by the Press Information Bureau (PIB);
- (b) if so, the details thereof;
- (c) the total number of journalists and media persons granted accreditation during each of the last three years and the current year, State-wise including Maharashtra;
- (d) the details of applications received by the Government for grant of accreditation to journalists and other media persons during the said period along with the present status of these applications;
- (e) whether some applications are still pending with the Government/PIB; and
- (f) if so, the reasons therefor and the time by which the pending applications are likely to be cleared?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

- (a) & (b): Yes, Sir. A proposal for amendment in the Central Newsmedia Accreditation Guidelines, 1999 in so far as the eligibility conditions for providing accreditation under 'Long and Distinguished Category' is concerned, is under consideration.
- (c): Press Information Bureau (PIB) grants accreditation to the media persons at the headquarters of the Government of India, New Delhi and National Capital Region (NCR) only. The total number of media persons granted accreditation by PIB during the last three years and the current year are as under:-

Year    Number of Accreditation

2009    183

2010    264

2011    218

2012    180  
(as on 09.08.  
2012)

Total    845

(d): During the said period, total number of 994 applications have been received till now, out of which accreditation have been granted in 845 cases. Rest of the applications have either been rejected or are under process. Details are being collected.

(e) & (f): Some applications are pending due to non-receipt of requisite documents from the applicant and/or security clearance report from Ministry of Home Affairs. After receipt of the required documents and after obtaining recommendations of Central Press Accreditation Committee (CPAC), these applications would be cleared.